

DIVISION BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/40(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS BALAJI COKE INDUSTRY PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Ramesh Ch. Prusti, Adv.] For Corporate Debtor
Ms. Sunita Kabi, Adv.
Ms. Alisha Kar, Adv.

Mr. Pathik Choudhury, Adv.] For the Petitioner

ORDER

1. Ld. Counsels for the Corporate Debtor present. Ld. Counsel for the Petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. Post this matter on **03.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH